- (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangathan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. L.T. 2156/17/20]

Reports and Accounts (2018-19) of NEPA Limited, Nepanagar, Madhya Pradesh and M/s Bridge and Roof Co. (India) Limited, Kolkata respectively and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1)
 (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Seventy-second Annual Report and Accounts of the NEPA A Limited, Nepanagar, Madhya Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 2130/17/20]
 - (ii) (a) Annual Report and Accounts of the M/s Bridge and Roof Co. (India) Limited, Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above. [Placed in Library. See No. L.T. 2129/17/20]

Reports and Accounts (2018-19) of CPCB, Delhi and GBPIHED, Almora, Uttarakhand respectively and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): Sir, I lay on the Table:–

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 of the Water (Prevention and Control of Pollution) Act, 1974, as amended by the Amendment Act, 1988:—
 - (a) Annual Report and Accounts of the Central Pollution Control Board (CPCB), Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board [Placed in Library. *See* No. L.T. 1997/17/20].
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of G.B. Pant Institute of Himalayan Environment and Sustainable Development (GBPIHED), Almora, Uttarakhand, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.[Placed in Library. See No. L.T. 2182/17/20]

Report and Accounts (2017-18) of NERIWALM, Tejpur, Assam and related papers

जलशक्ति मंत्रालय में राज्य मंत्री; और सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (a) Annual Report and Accounts of the North Eastern Regional Institute of Water and Land Management (NERIWALM), Tezpur, Assam, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
 [Placed in Library. See No. L.T. 2164/17/20]

Reports and Accounts (2018-19) of OIDC, Daman and ANIIDEO, Port Blair respectively and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): Sir, I lay on the Table:-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1)
(b) of Section 394 of the Companies Act, 2013:-